

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA-2577/2015**

**New Delhi this the 07<sup>th</sup> day of August, 2018**

**Hon'ble Sh. Pradeep Kumar, Member (A)**

Sh. Venet, Field Officer, S/o Sh. Raj Kanwar,  
Aged 32 years, R/o House No.:1012/IV, NH-4, Faridabad. .. Applicant

**(By Advocate : Sh. D.P. Sharma)**

Versus

1. Union of India, through  
The Secretary, M/o Urban Development,  
Nirman Bhawan, New Delhi.
3. The Director of Estate, Directorate of Estate,  
M/o U. Dev., C G O Complex, NH-4, Faridabad ... Respondents

**(By Advocate : Sh. Rajeev Kumar)**

**ORDER (ORAL)**

The Tribunal had permitted the applicant to file MA. The applicant has not filed MA and he is seeking to withdraw the OA itself with liberty to file a fresh one. The present O.A. is dismissed as withdrawn with liberty as prayed.

Order **dasti**.

**(Pradeep Kumar  
Member (A))**

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